

NOTIFICATION No. 19 / 2012

Thiru K.Govindarajalu, III Additional District Judge (PCR), Madurai is transferred and posted as Principal District Judge, Ramanathapuram in the existing vacancy.

Thiru S.Chinnaraj, Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai is transferred and posted as Additional Chief Metropolitan Magistrate (E.O-II), Egmore, Chennai vice Ms. S.Malathi transferred.

Ms. S.Malathi, Additional Chief Metropolitan Magistrate (E.O-II), Egmore, Chennai is transferred and posted as Additional Chief Metropolitan Magistrate (E.O-I), Egmore, Chennai in the existing vacancy.

Thiru R.Ganesan-II, Additional District Judge, Fast Track Court No.I, Tiruchirappalli is transferred and posted as I Additional District Judge (PCR), Tiruchirappalli in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 02.02.2012.

Sd/2.2.2012
REGISTRAR GENERAL